

Customs, Service Tax & Anti Dumping Branch
WEEKLY DISPATCH STATEMENT
FROM 18-07-2022 TO 22-07-2022

S. NO.	APPEAL NO.	FINAL ORDER NO./MISC ORDER NO.	DATE OF ORDER RECEIVED FROM THE PS TO HON'BLE PRESIDENT /MEMBERS	DATE ON WHICH ORDER SENT FOR DISPATCH
FINAL ORDER NO.				
1	ST/50062/2017	F.O/50602/2022	15/07/2022	21/07/2022
2	ST/50063/2017	F.O/50603/2022	15/07/2022	21/07/2022
3	ST/50064/2017	F.O/50604/2022	15/07/2022	21/07/2022
4	ST/52820/2016	F.O/50606/2022	20/07/2022	22/07/2022
5	C/51524/2019	F.O/50607/2022	20/07/2022	22/07/2022
6	ST/51269/2015	F.O/50608/2022	20/07/2022	22/07/2022
7	ST/52930/2015	F.O/50609/2022	20/07/2022	22/07/2022
8	ST/50824/2020	F.O/50610/2022	20/07/2022	22/07/2022
9	ST/50826/2020	F.O/50611/2022	20/07/2022	22/07/2022
10	ST/52291/2016	F.O/50617/2022	20/07/2022	22/07/2022
11	ST/52292/2016	F.O/50618/2022	20/07/2022	22/07/2022
12	ST/52293/2016	F.O/50619/2022	20/07/2022	22/07/2022
13	ST/52295/2016	F.O/50620/2022	20/07/2022	22/07/2022
14	ST/52306/2016	F.O/50621/2022	20/07/2022	22/07/2022
15	ST/52910/2016	F.O/50622/2022	20/07/2022	22/07/2022
16	ST/50200/2020	F.O/50625/2022	20/07/2022	22/07/2022
17	ST/50923/2021	F.O/50629/2022	21/07/2022	22/07/2022
MISC ORDER NO.				
1	ST/51160/2017	M.O/50333/2022	13/07/2022	18/07/2022
2	ST/51160/2017	M.O/50334/2022	13/07/2022	18/07/2022
3	ST/51121/2017	M.O/50335/2022	13/07/2022	18/07/2022
4	ST/50829/2017	M.O/50336/2022	13/07/2022	18/07/2022
5	ST/50830/2017	M.O/50337/2022	13/07/2022	18/07/2022
6	ST/51102/2017	M.O/50338/2022	13/07/2022	18/07/2022
7	ST/51077/2017	M.O/50339/2022	13/07/2022	18/07/2022
8	ST/51340/2018	M.O/50340/2022	13/07/2022	18/07/2022
9	C/50080/2020	M.O/50341/2022	13/07/2022	18/07/2022
10	C/50221/2021	M.O/50342/2022	13/07/2022	18/07/2022
11	ST/50062/2017	M.O/50345/2022	15/07/2022	21/07/2022
12	ST/50063/2017	M.O/50346/2022	15/07/2022	21/07/2022
13	ST/50064/2017	M.O/50347/2022	15/07/2022	21/07/2022
14	ST/50348/2017	M.O/50348/2022	15/07/2022	21/07/2022
15	ST/50349/2017	M.O/50349/2022	15/07/2022	21/07/2022
16	ST/50350/2017	M.O/50350/2022	15/07/2022	21/07/2022
17	ST/51088/2017	M.O/50351/2022	15/07/2022	21/07/2022
18	ST/51471/2017	M.O/50352/2022	15/07/2022	21/07/2022
19	ST/51472/2017	M.O/50353/2022	15/07/2022	21/07/2022
20	ST/51732/2017	M.O/50355/2022	15/07/2022	21/07/2022
21	ST/53176/2016	M.O/50356/2022	15/07/2022	21/07/2022
22	ST/51858/2021	M.O/50359/2022	20/07/2022	22/07/2022
23	C/50065/2022	M.O/50360/2022	20/07/2022	22/07/2022
24	C/51766/2021	M.O/50361/2022	20/07/2022	22/07/2022
25	ST/51061/2022	M.O/50362/2022	20/07/2022	22/07/2022
26	C/50913/2020	M.O/50363/2022	20/07/2022	22/07/2022
27	C/50914/2020	M.O/50364/2022	20/07/2022	22/07/2022
28	C/50915/2020	M.O/50365/2022	20/07/2022	22/07/2022
29	C/51007/2020	M.O/50366/2022	20/07/2022	22/07/2022
30	C/51007/2020	M.O/50367/2022	20/07/2022	22/07/2022
31	ST/51269/2015	M.O/50369/2022	20/07/2022	22/07/2022
32	ST/51272/2015	M.O/50370/2022	20/07/2022	22/07/2022
33	ST/52930/2015	M.O/50371/2022	20/07/2022	22/07/2022
34	ST/53724/2018	M.O/50376/2022	20/07/2022	22/07/2022
35	ST/53643/2015	M.O/50378/2022	21/7/2022	22/07/2022

uploaded in PDF format on the CESTAT website immediately after signature of the Hon'ble members on the same day for the parties and public at large. Thus all the interested parties and other information seekers under R.T.I Act may download these orders from CESTAT website.

Was
26/7/22

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26.7.22
DEPUTY REGISTRAR